

**MILITARY COLLEGE, JULLUNDUR**

570. **Sardar Hakam Singh:** Will the Minister of Defence be pleased to state:

(a) whether Government have decided to shift the Military College, Jullundur to the State of Uttar Pradesh; and

(b) if so, why?

**The Minister of Defence (Shri Gopalaswami):** (a) The institution is being shifted to Nowgong in Vindhya Pradesh.

(b) The institution is being re-organised and the accommodation at Jullundur is inadequate, while at Nowgong most of the accommodation required is available. Besides, the accommodation now occupied at Jullundur is required for other purposes.

**MINERAL CONCESSION RULES**

571. **Shri Balwant Sinha Mehta:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) how many appeals were received under the Mineral Concession Rules in 1950-51 and 1951-52 (State-wise);

(b) how many of them have been disposed of;

(c) how many of them are awaiting orders; and

(d) when the remaining appeals are expected to be disposed of?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix X, annexure No. 39].

**NATIONAL PHYSICAL LABORATORY**

572. **Shri Telkikar:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether there is any show room connected with the Division of Industrial Physics of the National Physical Laboratory, Delhi and if so, where is it;

(b) what are the new mechanical devices and articles made in this Laboratory during last two years?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) No, Sir.

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(b) A statement giving the new mechanical devices and articles made by the Division of the Industrial Physics of the National Physical Laboratory during the year 1951-52 is laid on the Table of the House. [See Appendix X, annexure No. 40].

These devices can be seen in the laboratory rooms of the Division.

**HINDI IN HYDERABAD STATE**

573. **Shri H. G. Vaishnav:** Will the Minister of Education be pleased to state the steps taken to propagate Hindi in Hyderabad State?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** So far as the Central Government are concerned their schemes to promote and propagate Hindi apply to the country as a whole and not to any state in particular.

**MICA MINERS IN NELLORE**

574. **Shri Nana Das:** Will the Minister of Finance be pleased to state:

(a) whether the Government are aware of the fact that the introduction of the system of crude mica consignment in the Nellore District of the Madras State, under the Mineral Concession Rules of 1949, has resulted in greater evasion of Income-taxes by the mica mine owners and mica-dealers in the Nellore District;

(b) how many mica mine owners and mica dealers from Nellore District made voluntary disclosures to the Income-tax department;

(c) what are the amounts involved in these cases; and

(d) what is the percentage of increase in income shown under the disclosures by the respective assessees over their previous assessments?

**The Minister of State for Finance (Shri Tyagi):** (a) No, Sir. No such general information has been received by the Government, but the Government have received reports alleging tax evasion by particular Mica Mine Owners, Mica dealers and exporters which are under investigation.

(b) to (d). The information is being collected and will be laid on the Table of the House in due course.

**SETTLEMENT OF PENSION CLAIMS**

575. **Shri G. L. Chaudhary:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Accountant General's Office takes years to settle the pension claims;